



No. DJA/Trg./RT-02/Almora/1662/2023/977

27th February, 2023

To,

1. The Principal District & Sessions Judge, HQs, Central, THC
2. The Principal District & Sessions Judge, South, Saket
3. The Principal District & Sessions Judge, North-West, Rohini
4. The Principal District & Sessions Judge, New Delhi, PHC
5. The Principal District & Sessions Judge, East, KKD
6. The Principal District & Sessions Judge, North, Rohini
7. The Principal District & Sessions Judge, South-West, Dwarka
8. The Principal District & Sessions-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue
9. The Principal District & Sessions Judge, South-East, Saket
10. The Principal District & Sessions Judge, North-East, KKD
11. The Principal District & Sessions Judge, West, THC
12. The Principal District & Sessions Judge, Shahdara, KKD

Re: Environment Awareness & Wellness Retreat to be held in the month of April, 2023

Respected Sir/Madam,

The Delhi Judicial Academy is organizing an 'Environment Awareness & Wellness Retreat' for the block year 2023-2024 from 07th - 09th April, 2023 at Almora, Uttarakhand as per the Continuous Judicial Education & Training Programmes Calendar 2023 approved by the Hon'ble High Court of Delhi. The broad objectives of the Retreat are:

- Exposure to local customs, folk, cuisine and ubiquitous features
- Wellness and health management.

The nomination list of the Judicial Officers for this Retreat is enclosed as Annexure-A.

It is requested that such nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid retreat programme through your good office.

The tour programme including day-to-day itinerary shall be sent directly to the nominated Judicial Officers by the Delhi Judicial Academy.

With regards,

Yours Faithfully,

Aditi Choudhary
(Dr. Aditi Choudhary)

Encls : As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)
TIS HAZARI COURT, DELHI

No. 10203-12666 /JOTP/Gaz./2023

Dated, Delhi the 02 MAR 2023

As directed copy of letter no. DJA/Trg./RT-02/Almora/1662/2023/972 dated 27th February, 2023 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A')
2. The P.S. to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The Layers for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

Kaveri Bawajia
(Kaveri Bawajia)
District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

**List of Judicial Officers proposed to attend
Environment Awareness & Wellness Retreat scheduled to be held
from 07-09 April, 2023
at Almora, Uttarakhand**

S. N.	Name of Officer	Present posting	No	District	Place of Posting
DHJS					
1	Mr. Narestan Khasal	Principal District & Sessions Judge		South	Saket
2	Mr. Ravinder Duda	Registrar General			DHC
3	Mr. Vinod Kr. Bansal	Principal Judge, Family Courts		West	THC
4	Mr. Rajasekh Kr. Gupta	Principal Judge, Family Courts		South-East	Saket
5	Mr. Sanjeev Jais	Principal Judge, Family Courts		East	KKD
6	Mr. Sanki Kr. Aggarwal	Principal Judge, Family Courts		North-East	KKD
7	Ms. Sakhrinder Kaur	District Judge (Commercial Court)	2	Shahdara	KKD
8	Mr. Karan Jasi Arora	Registrar (Vigilance)			DHC
9	Ms. Nisha Saxena	District Judge (Commercial Court)	4	Central	THC
10	Mr. Ashwini Kr. Sengal	Special Judge (PC Act) (CBI)	8		Rouse Avenue
11	Mr. Preet Kr. Barhwal	District Judge (Commercial Court)	1	South	Saket
12	Mr. Deepak Garg	OSD (Examination)			DHC
13	Mr. S.S. Rathi	District Judge (Commercial Court)	3	Shahdara	KKD
14	Mr. Brijesh Kr. Garg	District Judge (Commercial Court)	1	Shahdara	KKD
15	Mr. Manoj Kumar Nagpal	Special Judge (PC Act) (CBI)	9		Rouse Avenue
16	Mr. Charan Shekhar	District Judge (Commercial Court)	2	East	KKD
17	Mr. Bhupesh Kumar	District Judge (Commercial Court)	2	South-West	Dwarka
18	Mr. Vinod Yadav	PO MACT		North	Rohini
19	Mr. Sanjay Sharma-II	ASJ	3	Central	THC
20	Mr. Visha Prakash	Registrar General			National Green
21	Mr. Sanjay Bansal	Special Judge (PC Act) (CBI)	16		Rouse Avenue
22	Ms. Kiran Bansal	ASJ	4	Shahdara	KKD
23	Mr. Lokesh Kr. Sharma	ASJ (Special Fast Track Court)		South-West	Dwarka
24	Mr. Gopak Nath Pandey	POLC	19		Rouse Avenue
25	Mr. Rajesh Kr. Goyal	Special Judge (PC Act) (CBI)			Rouse Avenue
26	Ms. Sneha Sharma	Special Judge (PC Act) (CBI)	1		Rouse Avenue
27	Mr. Sanjeev Kr. Singh	ASJ	3	South	Saket
28	Mr. Anil Kumar	Judge, Family Court	2	South-West	Dwarka
29	Ms. Geetanjali Goyal	Special Judge (PC Act) (CBI)	24		Rouse Avenue
30	Mr. Shalender Malik	ASJ	3	New Delhi	PHC
31	Mr. Raajabir Singh	Special Judge (PC Act) (CBI)	18		Rouse Avenue
32	Ms. Sneha Garg	Judge, Family Court	1	South-East	Saket
33	Mr. Gaurav Maran	ASJ	2	South-West	Dwarka
34	Mr. Praveen Singh	ADJ	11	Central	THC
35	Mr. Sameer Bajpal	Special Judge (PC Act) (CBI)	14		Rouse Avenue
36	Mr. Pratima Prasadachala	ASJ	3	North-East	KKD
37	Mr. Bahmani Raj Bansal	Special Judge (PC Act) (CBI)	17		Rouse Avenue
38	Mr. Prabhakar Kumar	Special Judge (PC Act) (CBI)	7		Rouse Avenue
39	Mr. Devinder Kr. Jangala	ASJ	5	New Delhi	PHC
40	Ms. Navita Kumari Bagla	POLC	7		Rouse Avenue
41	Mr. Jagdish Kumar	PO MACT	2	South-West	Dwarka
42	Mr. Mihlesh Kumar	POLC	1		Rouse Avenue
43	Mr. Rakesh Kumar-III	Special Judge (PC Act) (CBI)	2		Rouse Avenue
44	Mr. Ravi Lal Meera	ASJ	5	South-West	Dwarka
45	Mr. Sanish Kumar	ASJ	3	North	Rohini
46	Mr. Lohit Kumar	Judge in-charge, Mediation Centre		South	Saket
47	Mr. Mohd Fakhir	Special Judge (PC Act) (CBI)	11		Rouse Avenue
48	Mr. Anil Anil	Special Judge (PC Act) (CBI)	15		Rouse Avenue
DJS					
49	Mr. Sujit Saumbh	JSCC-cum-ASJ-cum-GJ		North-East	KKD
50	Mr. Kapil Kumar	CM-04		West	THC

S. N.	Name of Officer	Present posting	No	District	Place of Posting
51	Mr. Praveen Pathan	CMJ		South	Saket
52	Mr. Manoj Kumar	SCI-cum-RC		East	KKD
53	Ms. Mahima Rai Singh	SCI-cum-RC		West	THC
54	Mr. Vinender Singh	SCI-cum-RC		North	Rohini
55	Mr. Ajan Nagar	ACJM		North-West	Rohini
56	Ms. Sheetal Chaudhary Pradhan	SCI-cum-RC		New Delhi	PHC
57	Mr. Satish Kumar Singh	SCI-cum-RC		South	Saket
58	Mr. Harjeet Singh Jaspal	ACJM	4		Rouse Avenue
59	Mr. Anubhav Jain	ACJM		Shahdara	KKD
60	Ms. Nupur Gupta	Additional Coordinator, Delhi International Arbitration Centre			DHC
61	Ms. Samiksha Gupta	ACJM		South-West	Dwarka
62	Ms. Neha Priya	ACJ-cum-CCJ-cum-ARC		South	Saket
63	Mr. Manank Goel	MM (NI Act)	2	West	THC
64	Mr. Nishant Garg	Addl. Coordinator, Delhi International Arbitration Centre			DHC
65	Mr. Deepak Vats	ACJ-cum-CCJ-cum-ARC		South-East	Saket
66	Ms. Akriti Maheshwari	MM	4	New Delhi	PHC
67	Mr. Pooja Joshi	MM	3	North	Rohini
68	Ms. Neha Mittal	MM	4	Central	THC
69	Ms. Simrat Chaudhary	MM (Muhilo Court)	1	East	KKD
70	Ms. Anurdeep Kaur	Civil Judge	1	New Delhi	PHC
71	Ms. Medha Anand	MM	7	South-West	Dwarka
72	Ms. Neena Gupta	MM (NI Act) Digital Court	1	Central	THC
73	Mr. Manish Jain	Full Time Secretary, DLSA		North-West	Rohini
74	Ms. Arvind Kaur	MM (Virtual Traffic Court)	3	Central	THC
75	Mr. Vinod Joshi	MM	2	East	KKD
76	Ms. Seema Janti	Full Time Secretary, DLSA		East	KKD
77	Ms. Manu Shree	MM	3	New Delhi	PHC
78	Mr. Gaurav Sharma	MM	5	Central	THC
79	Mr. Vivek Kumar Agarwal	Civil Judge	3	Shahdara	KKD
80	Mr. Bhanshi Aggarwal	MM	5	Shahdara	KKD